<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 38 OF 2017 & IA NOs. 84 & 85 OF 2017 AND APPEAL NO. 98 OF 2017 & IA NOS. 178 & 177 OF 2017

Dated: 4th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s J. K. Cement Ltd.			Appellant(s)	
Vs. Karnataka Electricity Regulatory Commission & OrsRespondent				
Counsel for the Appellant(s)	:	Mr. Anantha Na Mr. Shridhar Pr	.	
Counsel for the Respondent(s)	:	-		

APPEAL NO. 98 OF 2017 & IA NOS. 178 & 177 OF 2017

In the matter of :

Nandi Shakari Sakkare Karkhane Niy Vs.	Appellant(s)		
Karnataka Electricity Regulatory Con	nmiss	ion & Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anantha Narayan Mr. Shridhar Prabhu	M.G.

<u>ORDER</u>

List these matters on <u>09.08.2017</u>. In the meantime, pleadings be completed. *Interim order to continue till 09.08.2017.*

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson